NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/138/2016

NAME OF THE PETITIONER(S)

: V. Saraswathi & 7 others

NAME OF THE RESPONDENT(S)

others

: M/s Meadow Rural Enterprises Private Limited & 20

UNDER SECTION

: 397/398, 235, 237, 111/59

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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Counsel be Respondent I Julian

ORDER

Shri K Ramasamy, counsel for the petitioner present. Shri A M Sridharan, counsel for R1 and Shri S P Muralikrishnan, counsel for R2 to R5, R7 to R15 and R17 to R21 are present. Counsel for petitioner sought time for filing rejoinder and typed set of documents relied upon in the rejoinder. Time enlarged at request. Put up on 21.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)